

lar establishment otherwise than in accordance with the scheme referred to above) are not entitled to count their past work-charged service for any purpose on the regular establishment.

(c) The two establishments namely, "regular" and "work-charged", are quite distinct and entirely separate, with different terms and conditions of service.

C.H.S. Scheme for Work-Charged Staff of C.P.W.D.

1719. Shri C. L. Gupta: Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether the members of the work-charged establishment of the Central Public Works Department are allowed to take advantage of the C.H.S. Scheme; and

(b) if not, the reasons therefor?

The Minister of Works, Housing and Supply (Shri K. C. Eddy): (a) No.

(b) The work-charged staff are not eligible for the Contributory Health Service Scheme as they are not entitled to the concessions in the Central Services (Medical) Attendance Rules, on which the Contributory Health Service Scheme is based. The Central Public Works Department has, however, provided outdoor treatment to the work-charged staff, excluding their family, through Departmental Dispensaries at Delhi, Calcutta, Rangpo (Sikkim) and Nasik.

Amount Allocated to Punjab

1720. Shri Daljit Singh: Will the Minister of Planning be pleased to state:

(a) the amount lapsed out of the total amount allocated to Punjab State during the first three years of the Second Five Year Plan; and

(b) the reasons therefor?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) The expenditure incurred under the State Plan of Punjab during 1956-57 and 1957-58 was Rs. 21.9 crores and Rs. 26.7 crores as compared to the approved outlay of Rs. 34 crores and 34.8 crores respectively. During 1958-59, the approved outlay was Rs. 33.8 crores and the actual expenditure was about Rs. 28.4 crores.

(b) The main reasons for the shortfall in expenditure understood to be are reorganization of the State in 1956, time taken in completion of essential preliminaries, delay in recruitment of technical staff, shortage of technical personnel under certain categories and of key materials like steel, cement etc.

Handloom Industry in Punjab

1721. Shri Daljit Singh: Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government have received any proposals from the Punjab Government for giving assistance to the Handloom Industry of the State;

(b) if so, the details of the proposal; and

(c) the action taken thereon by Government?

The Minister of Commerce (Shri Kanungo): (a) Yes, Sir.

(b) and (c). A statement is laid on the Table of the House.

STATEMENT

The following schemes for the development of handloom industry, involving an expenditure of Rs. 1,86,000 as loan and Rs. 4,77,200 as grant have been received from the Government of Punjab during the current financial year:

1. (a) Scheme for sales depot.
(b) Scheme for Central depot.
2. Scheme for improved appliances.